

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Petron Engineering Construction Limited Date of Commencement of Liquidation: 05-02-2020; List of Stakeholders as on Date: 03-06-2025; Name of IP: Mr. Vineet K Chaudhary; Process Number: 1; Last 5 digit of registration number: 10246

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				400001				NA
2	Liquidation costs incurred till date				385119645				NA
3	Secured financial creditors	3	2645828914	3	2531273561		114555353		Annexure 3
4	Unsecured financial creditors	1	695400970	1	374940903		320460067		Annexure 4
5	Operational creditors (Workmen)	22	1352533	20	913984		438549		Annexure 5
6	Operational creditors (Employees)	99	29487949	227	33028344	2228375	8942364		Annexure 6
7	Operational creditors (Government Dues)	9	1412185171	6	393843892	1008001798	10339481		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	224	1350197062	221	525927727		824269336		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	39453930	1	39453930				Annexure 9
Total		359	6173906529	479	4284901987	1010230173	1279005150		